

ITEM NO.69

COURT NO.9

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C)..... of 2017
CC No(s). 18614-18615/2015

(Arising out of impugned final judgment and order dated 26-06-2015
in PIL No. 38/2015 26-06-2015 in PIL No. 42/2015 passed by the
Gauhati High Court)

UNION OF INDIA & ANR.

Petitioner(s)

VERSUS

RITA DAS MOZUMDAR P.N.G.B. & ORS.

Respondent(s)

WITH

C.A. No. 5359/2010 (IV-A)
SLP(C) No. 1864/2015 (IV-A)
SLP(C) No. 5176-5177/2015 (XII)
T.P.(C) No. 341-349/2015 (XVI -A)
SLP(C) No. 5638/2015 (XII-A)
SLP(C) No. 5641/2015 (XII-A)
SLP(C) No. 5639/2015 (XII-A)

S.L.P.(C)..... of 2017 CC No. 3086/2015 (XII-A)
SLP(C) No. 5642/2015 (XII-A)
SLP(C) No. 7369-7370/2015 (XII)
T.C.(C) No. 68/2015 (XVI -A)
T.C.(C) No. 69/2015 (XVI -A)
T.C.(C) No. 70/2015 (XVI -A)
T.C.(C) No. 71/2015 (XVI -A)
T.C.(C) No. 72/2015 (XVI -A)
T.C.(C) No. 73/2015 (XVI -A)
T.C.(C) No. 105/2015 (XVI -A)

Date : 09-10-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Ms. Pinky Anand, ASG.
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Ms. Madhvi Diwan, Adv.
Ms. Sunita Sharma, Adv.
Ms. Binu Tamta, Adv.
Mr. Rajesh Ranjan, Adv.

Mr. Sumit, Adv.
 Mr. Ajay Sharma, Adv.
 Mr. G.S. Makkar, Adv.

M/s. Dua Associates

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Mr. Navneet Digar, Adv.
 Mr. T. Harish Kumar, AOR

Mr. Divas Jain, Adv.
 Mr. J.P. Rajput, Adv.
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Ms. Kiran Suri, Sr. Adv.
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 Dr. (Mrs.) Vipin Gupta, AOR

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 Ms. Rohini Musa, Adv.
 Mr. Rajinder Singh, Adv.
 Mr. Tripuraj Ray, Adv.
 Mr. Soumyajit Pant, Adv.
 Mr. Vishnu Sharma, AOR

For Respondent(s) Mr. Mohan Parashar, Sr. Adv.
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 Mr. Siddhant S. Malik, Adv.
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Mr. S. Udaya Kumar Sagar, AOR
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Mr. Guntur Prabhakar, AOR
 Ms. Purna Singh, Adv.

Mr. B. Balaji, AOR

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Mr. Abhishek Mishra, Adv.

Ms. Bhavana D., Adv.

M/s. M. V. Kini & Associates

Mr. V. N. Raghupathy, AOR

Mr. Parikshit B. Angadi, Adv.

Mr. Md. Apzal Ansar, Adv.

Intervenor-in-person

Caveator-in-person

Respondent-in-person

UPON hearing the counsel the Court made the following
O R D E R

List the matters on Thursday i.e. 12th October, 2017

(SWETA DHYANI)
SR. P.A.

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER